

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5114
TO BE ANSWERED ON THE 27TH MARCH, 2018

RASHTRIYA KRISHI VIKAS YOJANA

5114. SHRI RAJESH PANDEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number and details of projects undertaken by the Government for agriculture improvement in Uttar Pradesh under the Rashtriya Krishi Vikas Yojana (RKVY) in 2017-18, district-wise;
- (b) the details and amount of funds allocated under RKVY during each of the last three years, year-wise and State-wise;
- (c) the amount of funds released under RKVY for Uttar Pradesh in 2017-18, district-wise; and
- (d) the procedure for selection of projects and release of funds under RKVY?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Rashtriya Krishi Vikas Yojana (RKVY) provides flexibility and autonomy to States to choose projects for implementation under the scheme as per their needs, priorities and available resources for the holistic development of agriculture and allied sectors. The State Agriculture Department which is the nodal department for implementation of the scheme in the State places RKVY project proposals before the State Level Project Screening Committee (SLPSC) headed by Agriculture Production Commissioner or any other officer nominated by Chief Secretary, which, after due consideration, places eligible & scrutinized project proposals before State Level Sanctioning Committee (SLSC) headed by the Chief Secretary for approval of the project. SLSC of Uttar Pradesh has approved 132 number of projects in various sectors for implementation during 2017-18 and an amount Rs. 268.72 crore has been released by the Central Government for implementation of these projects as per their priorities. Under the scheme, no district-wise allocation or release of funds are made by the Central Government.

The state-wise allocation and release of funds during the last three years under the scheme is given at **annexure**.

Annexure

Statement annexed in reply to the Lok Sabha Unstarred Question No. 5114 due for answer on 27.03.2018
raised by SHRI RAJESH PANDEY

Statement showing Allocation and Release to the States Under RKVY during 2014-15 to 2016-17

Sl. No.	Name of the State	2014-15		2015-16		(Rs. in crore) 2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	267.07	263.54	197.79	192.66	228.35	222.59
2	Arunachal Pradesh	27.83	13.92	31.55	31.55	23.82	11.92
3	Assam	483.53	267.71	128.07	94.10	279.75	210.45
4	Bihar	564.55	545.73	164.86	111.20	258.22	90.61
5	Chhatisgarh	385.44	341.75	150.11	145.07	200.30	193.04
6	Goa	25.63	0.00	43.40	21.70	20.69	10.35
7	Gujarat	593.55	290.03	182.09	174.55	315.27	155.31
8	Haryana	372.03	254.68	143.10	141.55	152.40	126.85
9	Himachal Pradesh	86.11	86.11	28.30	28.30	52.76	52.76
10	Jammu & Kashmir	150.50	78.25	74.72	37.36	88.90	38.49
11	Jharkhand	306.94	153.15	87.68	78.32	155.27	72.72
12	Karnataka	884.17	632.22	359.94	346.93	247.04	242.31
13	Kerala	321.40	300.70	91.86	90.48	157.71	92.76
14	Madhya Pradesh	547.55	511.78	264.57	264.09	454.89	293.49
15	Maharashtra	1013.49	942.09	438.11	438.00	396.29	250.91
16	Manipur	43.00	43.00	20.46	20.46	29.77	12.83
17	Meghalaya	68.77	60.64	16.52	8.26	20.19	10.63
18	Mizoram	113.92	113.92	16.61	19.39	25.95	20.58
19	Nagaland	52.75	52.75	25.25	25.25	36.94	34.94
20	Orissa	504.13	482.07	299.67	292.36	342.59	334.91
21	Punjab	508.71	413.71	215.94	107.97	260.50	95.81
22	Rajasthan	740.55	695.28	342.47	325.97	262.28	261.98
23	Sikkim	18.98	9.49	24.35	4.07	14.71	14.40
24	Tamil Nadu	298.95	298.95	259.94	259.74	147.39	204.87
25	Telangana	195.27	179.64	142.30	135.91	427.85	256.99
26	Tripura	80.27	80.27	21.54	21.54	34.41	34.41
27	Uttar Pradesh	704.93	589.47	358.16	177.41	321.98	201.89
28	Uttarakhand	95.39	80.70	40.03	36.20	46.87	46.57
29	West Bengal	598.61	582.34	285.26	284.56	352.47	280.78
	Total States	9864.02	8363.89	4454.65	3914.95	5355.56	3876.15
30	Delhi			1.50	0.00	1.50	
31	Puducherry			1.51	0.76	1.51	
32	Andman & Nicobar			4.70	★ 2.35	4.69	2.35
33	Chandigarh			0.31	0.00	0.33	
34	D & N Haveli			5.43	0.00	5.42	
35	Daman & Diu			0.94	0.00	0.94	
36	Lakshadweep			0.63	0.00	0.63	
	Grand Total	9864.02	8363.89	4469.67	3918.06	5370.58	3892.04

★ Rs. 2.35 crore for A&N fund could not be utilized, fund may be treated as surrendered by the UT
